

LOK SABHA

BULLETIN-PART II
(General Information relating to Parliamentary and other matters)

No. 804]

[Tuesday, August 21, 2024/ Sravana 30, 1946 (Saka)

No. 804

Privileges & Ethics Branch

ARREST AND RELEASE OF DR. SUKANTA MAJUMDAR

The following communication dated 17.08.2024 from the O/o Commissioner of Police, Kolkata was received on 17.08.2024:-

“This is to inform that Dr. Sukanta Majumdar, Hon'ble Member of Parliament (Lok Sabha) was arrested on 16 August, 2024 between 14 05 hours and 16 00 hours from in front of 1 No. Metro Railway Gate along Bhupen Bose Avenue, Kolkata (under Shyampukur Police Station) *vide* Shyampukur PS –G.D.E. No.1307 & Part II Case No.03 dated 16.08.2024 u/s 170, BNSS and sent to Lalbazar Central Lock-up. The Member was later released on bail on P.R. Bond (Personal Release Bond) on the same day at 19 30 hrs.”

UTPAL KUMAR SINGH
Secretary General